

need for the same is felt.

[English]

**Commercial Activities in Residential Units**

1003. SHRI RAM SAGAR (Saidpur):  
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned "3 convicted for illegal use of plot" appearing in the "Indian Express" dated 10 September, 1990 and state;

(b) whether all the residential dwellings have been cleared of commercial activities; if not, the reasons therefor; and

(c) the steps taken to ensure strict compliance of keeping the commercial activities in commercial areas only?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):  
(a) Yes, Sir.

(b) and (c). Surveys are undertaken from time to time by the Enforcement Wing of the Delhi Development Authority, to detect the cases of misuse/non-conforming use of the units and action is taken against the defaulters, as per the provisions of the Delhi Development Act, 1957 and the Master Plan.

**Dengue Fever in Calcutta**

1004. DR. DEBI PROSAD PAL:  
SHRI SANAT KUMAR  
MANDAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Calcutta is in the grip of Dengue fever;

(b) whether it has now spread to its suburbs also in a virulent form; and

(c) if so, what assistance-technical and supply of drugs, the Government have rendered or proposed to render to the West Bengal Government to check the Dengue menace?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAICHOUDHARY): (a) and (b). 64 cases and 17 deaths from Dengue fever have been reported during the period from 19/10/90 to 28/11/90. Central Calcutta was pre-dominantly involved though few cases were also reported from suburbs.

(c) The following specific steps have been taken to contain the spread of Dengue fever in Calcutta and its suburbs:

- (i) Additional facilities have been created in all the paediatric Departments of hospitals in Calcutta with adequate supply of fluids and plasma volume expanders.
- (ii) The Calcutta Municipal Corporation and State Health Department have also initiated anti-mosquito measures in the affected areas.
- (iii) Extensive health education to general public to destroy mosquito breeding places is being provided by all mass-media channels.
- (iv) Treatment facilities in hospitals have been augmented.

The State Government have not sought any material assistance from the Central Government.